

**DIVISION BENCH**

**S-8**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/62(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> July, 2021, 10:30 A.M**

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | NIRAJ KUMAR BANKA<br>Vs.<br>NATRAJ ELECTRO CASTING PRIVATE LIMITED   |                        |                     |
| Under Section       | Sec. 241(1),Sec. 242(4),Sec. 244(1)                                  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                |                  |
|----|--------------------------------|------------------|
| 1. | Ms. Swapna Chowbey, Advocate   | ] For petitioner |
| 2. | Mr. Mohan Ram Goenka, PCS      | ]                |
| 3. | Ms. Sneha Khaitan, PCS         | ]                |
| 1. | Mr. Jitendra Patnaik, Advocate | ] For respondent |

**ORDER**

1. Ld. Counsel on both sides present.
2. Ld. Counsel for the petitioner submits that settlement talks are going on and seeks some time for reporting settlement. At request time is granted.
3. List the matter on 01/09/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.